

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.3542/2016

New Delhi, this the 21st day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

1. Jitender Singh
S/o Amar Singh, Aged 26 years
R/o C-154, Shakurpur,
New Delhi-110034.
2. Anil Singh Rawat, Aged 27 years
SR/o 214, Police Colony,
Ashok Vihar Delhi-110052
3. Manjeet Kumar
S/o Phool Singh, Aged 27 years
R/o F-394 Shakurpur
Delhi-110034
4. Rahul Mehra
S/o Dharamveer Mehra, Aged 26 years
R/o Flat No.333, Phase I,
Pocket 1 Sector 13, Dwarka,
Delhi-110078
5. Nasir Ali
S/o Sabir Ali, Aged about 26 years
R/o H 111, Shakurpur
Delhi-110034.

-Applicants

(By Advocate: Present None)

Versus

1. Union of India
Department of Personnel and Training
Ministry of Personnel, Public Grievances and
Pensions, Through it's Secretary
North Block, New Delhi,110001.
2. Staff Selection Commission
Through its Chairman
Block No.12, CGO Complex
Lodhi Road, New Delhi-110003.

3. Office of the Lieutenant Governor of Delhi
Through His Secretary
Lt.Governor's Secretariat,
6, Raj Niwas Marg, Delhi-110054.
4. Govt. of NCT of Delhi
Through its Chief Secretary
Delhi Secretariat, Players Building
IP Estate, Near ITO, New Delhi-2
5. Commissioner of Police
Police Head Quarters,
M.SO. Building, I.P.Estate,
New Delhi-110002. – Respondents

(By Advocate: Mr.Ramesh Shukla for Mr.Amit Anand)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicants. The applicants were not present on 31.10.2019. Hence, the OA is dismissed in default for non-prosecution.

**(Mohd. Jamshed)
Member(A)**

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**(S.N. Terdal)
Member (J)**